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ITEM NO.101

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 78 OF 2005

STATE OF RAJASTHAN

Appellant (s)

VERSUS

PARMANAND AND ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 05/02/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s)

Mr. Imtiaz Ahmed, Adv.
Mrs. Nagma Imtiaz, Adv.
Mr. Milind Kumar, Adv.

For Respondent(s)

Ms. Nidhi, Adv. (SCLSC)

UPON hearing counsel the Court made the following
O R D E R

List the matter after one week.

|(Vishal Anand)
|Court Master

|(Indu Pokhriyal)
|Court Master

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